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IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE
HON'BLE SHRI JUSTICE ANAND PATHAK

ON THE 10th OF AUGUST, 2022

MISC. CRIMINAL CASE No. 37851 of 2022

Between:-

DEVENDRA LODHI S/O LATE SHRI ARJUN
SINGH LODHI, AGED-35 YEARS, OCCUPATION:
MAJDOORI, R/O GRAM JALALPUR THANA OLD
CHHAVANI DISTRICT GWALIOR (MADHYA
PRADESH)

.....APPLICANT

(BY SHRI R.K.PATHAK - ADVOCATE)

AND

THE STATE OF MADHYA PRADESH THROUGH
POLICE THANA OLD CHHAVANI DISTRICT
GWALIOR (MADHYA PRADESH)

.....RESPONDENT

(BY SHRI RAJIV UPADHYAY - PUBLIC PROSECUTOR)

.....
*This application coming on for hearing this day, the court passed the
following:*

ORDER

After arguing for a while, learned counsel for the applicant seeks
permission to withdraw the present application filed under Section 439 of
Cr.P.C..

Prayer noted.

Resultantly, application stands dismissed as withdrawn.

(ANAND PATHAK)
JUDGE

